

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 101(ND)14

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2019

NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M. S. Koldhold Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Counsel for the Petitioner

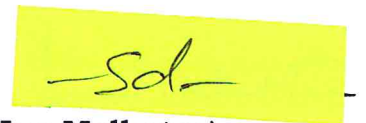
For the Respondent (s) : Mr. Sanskar Agarwal, Advocate

ORDER

Report by the Administrator, Hon'ble Mr. Justice S. N. Dhingra is taken on record. Ld. Counsel for the petitioner has apprised this Bench that no returns have been filed since 2010-2011 onwards and the parties are trying to resolve the issue before the Hon'ble facilitator. This would take some time. He therefore prays for an adjournment. At request, adjourned to 14th October, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)